

Annexure - 8

Name of the corporate debtor: L&T HALOL - SHAMLAJI TOLLWAY LIMITED

Date of commencement of CIRP 17th July 2019

List of creditors as on: 1st March 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identifiers on No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Gujarat State Road Development Corporation Limited	OC-01	11-08-2019	1,14,55,70,852	-	Default in payment of Concession Fees and Damages	-	-	No	-					1,14,55,70,852	
2	Hindustan Colas Private Limited	OC-02	16-08-2019	47,27,893	-	Supply of Service	-	-	No	-					47,27,893	
	TOTAL			1,15,02,98,745											1,15,02,98,745	

